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illness. Adjourned. Similar matters have been listed for hearing on 16.1.1995. Let this case also be listed alongwith those cases on 16.1.1995 for hearing.

by

A.M.

H

J.M.

am

16/1/1995

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this O.A., see the common judgment passed in the leading case Ravi Shanker Malviya and others Versus Union of India and others passed on 16.1.1995, in terms of the said order ^{the O.A.} is dismissed.

Wf

A.M.

B.C.

V.C.

am/